

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:858
ANSWERED ON:01.03.2013
MERGER OF ABY AND AABY
Chavan Shri Harischandra Deoram

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has merged/proposes to merge Anashree Bima Yojana (ABY) and Aam Aadmi Bima Yojana (AABY);
- (b) if so, the details thereof; and
- (c) the likely benefits of such merger?

Answer

Minister of State in the Ministry of Finance (Shri Namo Narain Meena)

(a) to (c): The Government has merged two social sector life insurance Schemes viz. Janashree Bima Yojana (JBYP) and the Aam Aadmi Bima Yojana (AABY) into one scheme and renamed it as Aam Aadmi Bima Yojana (AABY). The merger would enable better administration and services in providing life insurance cover to the economically backward sections of society. It would also avoid any duplication of coverage of lives under the two schemes and allow a more accurate claim experience.

The Scheme extends life and disability cover to persons living below and marginally above the poverty line under 47 identified vocational/occupational groups, including the rural landless households. The Scheme has also been extended to all Rastriya Swasthya Bima Yojana (RSBY) beneficiaries, provided they meet the other eligibility conditions under the AABY scheme.

Under the Scheme, insurance cover is provided for a sum of Rs. 30,000/- on natural death, Rs.75,000/- on death due to accident, Rs.37,500/- for partial permanent disability (loss of one eye or one limb) due to accident and Rs. 75,000/- on death or total permanent disability (loss of two eyes or two limbs or loss of one eye and one limb) due to accident.

The Scheme is being implemented through Life Insurance Corporation of India (LIC) in the country.